

(e) The question of determination of seniority of Material Clerks is sub judice in the Calcutta High Court and a decision will be taken after the court case is finalised.

### **Aid plan to reduce Child Labour**

2775. SHRI HANNAN MOLLAH:  
SHRI SAIFUDDIN CHOW-  
DHARY:

Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal under consideration of Government called "Aid plan to reduce child labour" in the country;

(b) if not, the reasons therefor;

(c) whether Government are aware that the West Bengal Government has decided to introduce a scheme of financial assistance for non-institutional care of destitute children to reduce the number of child labour in the country; and

(d) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) No, Sir.

(b) The recommendations made by the Committee on Child Labour are under consideration by the Empowered Committee recently appointed by the Government.

(c) Yes, Sir.

(d) The Scheme is being studied.

### **Indo-Asean Cooperation in Trade, Industry and Technical Fields**

2776. SHRI P. M. SAYEED:  
SHRI GHULAM RASOOL  
KOCHACK:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether India and Association of South-Eastern Nations have agreed

to take several steps to enhance co-operation in trade, industrial and technical fields;

(b) if so, whether talks in this regard were held in Kuala Lumpur in the month of May, 1980;

(c) what was the outcome of the talks held between Indian and ASEAN officials during the meeting meeting is laid on the Table of the try at present, State-wise?

(d) what are the other steps likely to be taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Yes, Sir.

(c) A copy of the Joint Press Statement issued at the conclusion of the meeting is laid on the table of the House. [Placed in Library. See No. LT-994/80].

(d) Proposals under consideration will be discussed with the appropriate ASEAN authorities regarding their further implementation.

### **Unemployed Persons, State-Wise**

2777. PROF. RUP CHAND PAL:  
Will the Minister of LABOUR be pleased to state the number of registered unemployed persons in the country at present, state-wise?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): The available information, which relates to the number of job-seekers (all of whom are not necessarily unemployed) who were on the Live Register of Employment Exchanges in each State/Union Territory as on 30-4-1980, is given in the statement attached.

**Statement**

(Lakhs)

States

Number of jobseekers  
on Live Register as on  
30-4-1980.

1. Andhra Pradesh	12.98
2. Assam	3.27
3. Bihar	21.69
4. Gujarat	4.36
5. Haryana	3.29
6. Himachal Pradesh	1.26
7. Jammu & Kashmir	0.54
8. Karnataka	5.60
9. Kerala	12.75
10. Madhya Pradesh	7.71
11. Maharashtra	11.23
12. Manipur	0.88
13. Meghalaya	0.10
14. Nagaland	0.04
15. Orissa	4.32
16. Punjab	4.14
17. Rajasthan	3.32
18. Sikkim*	
19. Tamilnadu	10.10
20. Tripura	0.68
21. Uttar Pradesh	13.76
22. West Bengal	21.99

## Union Territories

1. Andaman & Nicobar Islands	0.08
2. Arunachal Pradesh*	
3. Chandigarh	0.56
4. Dadra & Nagar Haveli*	
5. Delhi	2.92
6. Goa	0.27
7. Lakshadweep	0.04
8. Mizoram	0.17
9. Pondicherry	0.34

All India Total: 148.43

Note: 1. \*No Employment Exchange is functioning in these States/Union Territories.

2. Data exclude figures in respect of University Employment Information and Guidance Bureaux except for Delhi and Maharashtra.

3. The total of the State-wise figures differs slightly from the All-India total due to rounding off.

**Shipping Development Fund Committee**

2778. DR. VASANT KUMAR PANDIT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to report under the heading "Study Reveals SDFC slips" published in *Economic Times* (Bombay) dated the 25th March, 1980; and

(b) if so, what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):  
(a) Yes, Sir.

(b) The report suffers from factual inaccuracies and does not reflect clear understanding of the role and rules of SDFC. SDFC grants assistance to Shipping Companies on merits of the proposals. Steps have been taken from time to time to streamline the functioning of SDFC.

**Setting up of Central Monitoring Unit in Seth Sukhlaj Karnani Memorial Hospital, Calcutta**

2779. SHRI SOMNATH CHATTERJEE:

SHRI K. PRADHANI:

Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Central Monitoring Unit will be set